(e) Does not arise.

Formation of cartels by tobacco traders

- 2818. SHRI M. VENKAIAH NAIDU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the tobacco sales are not picking up in the State of Andhra Pradesh during this crop season;
- (b) whether it is also a fact that tobacco traders have formed a cartel for not allowing competition;
- (c) whether it is also a fact that so far only 11 million kilos was sold from the auction platform; and
 - (d) if so, the action taken by the Tobacco Board and the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No, Sir.

- (c) As on 21.4.2012, a quantity of 22.62 Million kg of VFC tobacco has been marketed on Tobacco Board's platforms as compared to 13.72 Million kg as on 22.4.2011 during last season.
 - (d) Does not arise.

Cess and penalties collected from tobacco farmers in AP and Karnataka

- 2819. SHRI M. VENKAIAH NAIDU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) how much penalties and cess have been collected from tobacco growers from the States of Andhra Pradesh and Karnataka, since 2000;
 - (b) whether this money was spent on welfare activities for the tobacco growers;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Sir, an amount of Rs. 264.28 crore has been collected as penalty from tobacco growers since 2000-01 upto February, 2012. During the same period, an amount of 2.81 crore has been collected as cess.

(b) and (c) Sir, the Tobacco Board is spending the amount collected as penalties from tobacco growers on several welfare activities being run for tobacco growers including infrastructure facilities, extension schemes, farmers study tours, assistance to growers for damage of crop/barn, tobacco growers welfare fund and export promotion measures. The Tobacco Board has spent Rs. 129.24 crore on the above activities since 2000-01 upto February, 2012. The cess amount collected from the growers are remitted to the Consolidated Fund of India every year.

(d) Does not arise.

Amount allocated to ASI

 $2820.\,$ SHRI PYARIMOHAN MOHAPATRA : Will the Minister of CULTURE be pleased to state:

- (a) the year-wise amount allocated to the Archaeological Survey of India (ASI) which lapsed during the last three years, and the reasons for the same; and
- (b) whether Government will consider a non-lapsing provision for ASI, considering the importance of its work?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) The amount allocated to the Archaeological Survey of India (ASI) during last three years was almost fully utilized. The percentage of utilization varied from 98 to 99%. The details of allocation of funds and utilization are as under:-

'A' - Plan

Year	Plan (Rupees in crore)	
	Allocation	Expenditure
2009-10	131.52	129.86
2010-11	156.53	155.13
2011-12	178.22	173.91

'B' - Non-Plan

Year	Non-Plan (Rupees in crore)	
	Allocation	Expenditure
2009-10	288.16	283.01
2010-11	267.53	266.59
2011-12	277.60	275.15